

6. To undertake formulation, organisation and control of multi-state handloom production and processing projects.
7. To act as channel for routing Central Government funds, loans and grants to State Handloom Corporations, Cooperative Societies and other bodies or persons engaged in the promotion and development of handloom industry.

**Transfer of J.M.G. Scale-I Officers  
Back to Delhi**

4828. **SHRI GANGA RAM :**

**SHRI KESHAORAO PARDHI:**

Will the Minister of FINANCE be pleased to state :

(a) whether all the J.M.G. Scale-I officers of 1982 batch, who were transferred out of Delhi, have since been transferred back to Delhi ;

(b) if so, whether those J.M.G. Scale-I officers transferred to Rajasthan region have not been relieved of their charge in their respective places of duty including those posted in Shri-Ganganagar District/Hanuman Garh ; and

(c) if so, the reasons, for not relieving them to join duty in Delhi and when they will be relieved of their charge in Rajasthan Region to report for duty in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) State Bank of India has reported that transfer orders transferring them back to Delhi have been issued to all the JMG Scale-I Officers of '1982 batch' who had been transferred out of Delhi.

(b) and (c) The Bank has stated that 107 employees from Delhi were placed at the disposal of Jaipur Module in 1982 consequent upon their promotion for deployment in Rajasthan Branches.

Out of these 107 Officers, 70 Officers have already been relieved for reporting back to Delhi. The Bank has reported that it has made arrangements for the early relief of the remaining 37 Officers also.

**Opening of Bank Accounts in India  
by Indian Nationals Abroad**

4829. **SHRI AMAR ROY PRADHAN :** Will the Minister of FINANCE be pleased to state :

(a) whether some Indian nationals have opened the bank accounts in Switzerland ; and

(b) if so, the details of the Indians who have opened their bank accounts in Switzerland and other countries and the steps Government propose to take to ask the Indian nationals to open their bank accounts in India instead of abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Reserve Bank of India have not granted any permission to Indian nationals to open bank accounts in Switzerland.

(b) Does not arise.

**Collection of Funds by Chit Fund**

4830. **DR. SUDHIR ROY :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that countless chit fund organisations are still collecting huge sum from the public and duping them; and (b) if so, The measure contemplated to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) ; (a) and (b). The Reserve Bank of India (RBI) have been receiving complaints against the activities of some chit fund companies. However, the directions issued by the RBI to Miscellaneous Non-Banking Companies are not applicable to the Chit Fund Companies.